

Oil Exploration in Godavari and Cauvery Regions

3818. SHRI G. NARSIMHA REDDY:

SHRI SANAT KUMAR MANDAL:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have taken a decision to step up forthwith in a big way oil exploration work in Krishna-Godavari and Cauvery region;

(b) if so, details of the programme drawn up in this regard and the names

of places earmarked for exploration as also the names of new places that will be taken up for the first time; and

(c) whether suitable financial allocation has been made so that the work is not interrupted once it has started and when the work will actually start?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The programme of onshore exploration work proposed for the Krishna-Godavari and Cauvery regions, as per Sixth Five Year Plan (June'80) during the period 1980-85 is as follows:—

Activities	Regions	
	Krishna-Godavari	Cauvery
1. Geoscientific Surveys:		
(a) Geological (Party Years)	5	..
(b) Seismic (Party Years)	15	15
2. Exploratory Drilling :		
(a) Rig Years (Rig Years)	15	9
(b) Metreage ('000)	55.5	34.5
(c) Wells (Numbers)	15	9

Two rigs are presently drilling exploratory locations—Narsapur-2 and Razole-1 in Krishna Godavari, Exploratory drilling at new locations—Amlapuram, Modi, Matsyapuri in Krishna-Godavari region and Kovilkalappam in Cauvery region are proposed to be taken up during the year 1982-83. Further programme of drilling would depend upon the results of these wells and interpretation of survey data.

The programme of exploration in the offshore Krishna-Godavari and Cauvery region is as follows:—

ONGC have charter hired a dynamic positioning rig SEDCO 445 for

drilling in the Krishna-Godavari offshore basin to drill about 3 wells per year in the next 3 years. Concurrently the geophysical work in the shallow water and the interpretation of geological and geophysical data are also being undertaken. In the Palk Bay one rig is already drilling and another shallow water rig is also likely to be deployed in that area.

(c) Yes, Sir.

Assistance for Construction of Picture Theatres

3819. SHRI OSCAR FERNANDES: Will the Minister of INFORMATION

AND BROADCASTING be pleased to state:

(a) the schemes with Government National Film Development Corporation (NFDC) to assist people to construct picture theatres in various area;

(b) the response to the schemes; and

(c) steps proposed to be taken to popularise the schemes?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) According to the scheme formulated by the National Film Development Corporation for financing of Cinema Theatres in the country, loans ranging from Rs. 1 lakh in rural areas to Rs. 7.50 lakhs in urban areas can be sanctioned which are repayable in 5 years. The Corporation has option on 50 per cent of the playing time.

(b) Since the introduction of the scheme in August, 1979 by the erstwhile Film Finance Corporation, 38 loan applications have been sanctioned.

(c) The scheme has been given wide publicity through Press, TV and A.I.R. etc. The details of the scheme have also been circulated to the important associations of the Film Industry as also to the State Film/Theatre Corporations.

Demand for Tar by Tamil Nadu and Andhra Pradesh

3820. SHRI N. SOUNDARAJAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the amount of tar demanded by the Governments of Tamil Nadu and Andhra Pradesh during the year 1980-81;

(b) how much was allotted for each State; and

(c) if less for Tamil Nadu, what are the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) The Government of Tamil Nadu had made a request to this Ministry for the allotment of 1,50,000 metric tonnes (MT) of bitumen (referred to as tar in the question) to the State during 1980-81. No such request was received from the Government of Andhra Pradesh.

(b) The allocation of bitumen to Tamil Nadu for the year 1980-81 was 62,500 MT and 58,300 MT for Andhra Pradesh.

(c) The allotment is based on the availability of the product and past usage by the State.

Absorption of workers of Sadriadih Colliery on nationalisation

3821. SHRI R. P. SARANGI: Will the Minister of ENERGY be pleased to state:

(a) when the Sadriadih Colliery (Dhanbad) was nationalised;

(b) whether about five thousand workers of this colliery have been absorbed by the Bharat Coking Coal Limited in the collieries under its control; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). No coal mine in the name and style of Sadriadih Colliery existed at the time of nationalisation of coal mines and therefore, question of taking over the same by the Government did not arise. However, Sudriadih mine, P.O. Nudkharkee owned by Sunda Shamlal, was nationalised *vide* Coal Mines (Nationalisation) Act, 1973.

Employment to surplus employees of Farakka Barrage Project in Super Thermal Powers Project at Farakka

3822. SHRI ZAINAL ABEDIN: Will the Minister of ENERGY be pleased to state:

(a) whether his Ministry have issued any directions to the National